

Shri T. T. Krishnamachari: All steps are being constantly taken by the Government of India to prevent smuggling of such articles into India.

Shri Shivananjappa: Is it a fact that at Kasur, a Pakistani village near the Ferozepore border, the police unearthed a gang forging Indian hundred rupee notes?

Shri T. T. Krishnamachari: I have seen a report of that nature.

Shri Shivananjappa: May I know how many.....

Shri T. B. Vittal Rao: What action has been taken on it?

Mr. Speaker: Can I join these two questions together?

Shri Shivananjappa: May I know how many persons have been arrested or apprehended in this connection, and the value of counterfeit currency recovered?

Shri T. T. Krishnamachari: The position is that this particular village is in Pakistan. I am not in a position to give any information in regard to what took place there.

Shri Shivananjappa: I am asking a general question about the total number and value of counterfeit currency recovered.

Shri T. T. Krishnamachari: The point is, if I may say so, the original question was different, and the question ultimately has taken a form in which perhaps the information that I have given is the only information that I could give. The original question was based on this report. I am not in a position to add anything to what is contained in the report, because that area does not fall within the jurisdiction of the Government of India.

Shri T. B. Vittal Rao: When a report has been seen by the Government in some of the leading local dailies, do not they make any formal enquiry into these matters?

Shri T. T. Krishnamachari: Yes, we can, provided the area that is mentioned there is within our jurisdiction. Kasur happens to be in Pakistan.

Shri Dasappa: May I know whether the large number of smuggling cases that have been reported is due to smuggling being on the increase or to better detection of cases of smuggling?

Shri T. T. Krishnamachari: Well, Sir, I think I will cut the Gordian Knot and say, both.

Welfare work for Backward Classes and Scheduled Tribes

*1335. **Shri Sanganna:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No 2662 on the 29th May, 1956 in respect of the welfare work for Children of Backward Classes and Scheduled Tribes and state:

(a) whether the proposals have since been received from all the State Governments; and

(b) if so, the action taken thereon?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes, Sir.

(b) The schemes as proposed by the State Governments for the welfare of the children of backward classes during the year 1956-57 were approved and necessary grants-in-aid sanctioned.

Shri Sanganna: May I know what is the financial implication of this scheme?

Shri Datar: Under the Second Five Year Plan Rs 91 lakhs have been reserved for the children of Backward Classes. In respect of this amount, for the year 1956-57, under the Central schemes Rs 10 lakhs and odd were expended and under the State schemes Rs. 23 lakhs and odd were expended. For the current year Rs. 8,96,000 have already been sanctioned under the Central schemes and Rs. 25,16,000 under the State schemes.

Shri Sanganna: May I know whether these grants are made in excess of the grants that have been guaranteed under the Constitution for the development of Tribal areas in each State?

Shri Datar: This is a grant for the children of Scheduled Castes and Scheduled Tribes and ex-criminals.

श्री पद्मवत्त देव : क्या भंडो महोदय को यह मानूम है कि बंकवर्ड क्लासेज के विद्यार्थियों को जो स्कालरशिप मिलते हैं वे समय पर नहीं मिलत जिस कारण व लड़के अपनी पढ़ाई छोड़ दते हैं ?

Shri Datar: That is entirely a different matter. Here a number of other schemes are under consideration.

Shri Thimmaiah: In addition to this scheme, is the Minister aware of any scheme under the Social Welfare Board for the welfare of the children of these Scheduled Castes?

Shri Datar: There must be some, but these are very comprehensive schemes.

Shri Jangde: What are the different aspects of this welfare on which Rs. 91 lakhs are proposed to be spent in five years?

Shri Datar: The hon. Member is presumably referring to the different schemes. The schemes are free education, mid-day meals, books, slates, clothes and then Child Welfare Centres, Basic Schools, Ashram Schools, Children's Parks.

Shri Venkatasubbaiah: May I know the basis on which the allotments are made, whether it is on the number of tribesmen and Scheduled Caste people in the State or on the population basis?

Shri Datar: A number of considerations are taken into account, including population as also the suitability of the schemes in those areas.

Shri Dasappa: May I know whether the aid that the hon. Minister referred to just now is confined to Scheduled Castes and Tribes or also to other Backward Classes?

Shri Datar: They are in respect of Scheduled Castes, Scheduled Tribes, ex-Criminal Tribes and other Backward Classes.

श्री अमृतसरल राय : क्या भंडो महोदय यह बतान को कृता करेंगे कि ये जो क्रितार्थी दी जाती हैं द्वाइबल एरियाज में, ये सड़कों को पढ़ाई शुरू होने के बहत दी जाती हैं या कि साल समाप्त होने पर और इमिग्रेशन स्तरम होन के बाद दी जाती हैं ।

Shri Datar: The hon. Member will kindly understand that the books are given by way of instruction for them, and that is naturally when the school starts.

Shri B. K. Gaikwad: May I know whether the amount, which it has been said now has been given for the welfare of the Scheduled Castes, Scheduled Tribes and other Backward Classes, has been distributed through State Governments or through some private agencies?

Shri Datar: Generally they are given to the State Governments, but the Government of India have also recognised certain non-official organisations.

Shri B. K. Gaikwad: What are the non-official organisations?

Shri Datar: The non-official organisations that are recognised are the Indian Council of Child Welfare, the Delhi Vimukta Jathi Sangh and the Servants of India Society.

Production in Ordnance Factories

*1336. **Shri S. M. Banerjee:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that production of civilian goods has increased in Ordnance Factories; and